tags. The programme also includes de-worming of targeted population of livestock twice a year as one of its activities.

Brucellosis control programme: The programme envisages 100% vaccination coverage of female cattle and buffalo calves (4-8 months of age) once in a life time.

(c) Yes, Sir.

(d) Complete control of FMD and Brucellosis in cattle and buffalo by 2025 with vaccination and subsequent eradication by 2030.

श्री सभापति: प्रश्न अगर specific State का है तो उसी के ऊपर अधिक फोकस कीजिए। Question अगर छत्तीसगढ़ पर है और कोई सदस्य अगर नॉर्थ ईस्ट के बारे में पूछे या किसी अन्य स्टेट के बारे में पूछे तो उसका अर्थ क्या है? आपका अधिकार है लेकिन अगर उसी के संबंध में पूछें तो उचित होगा।

श्री नारायण लाल पंचारिया: सभापति महोदय, माननीय मंत्री महोदय ने संपूर्ण जवाब दिया है। वैसे तो मैं इनके उत्तर से संतुष्ट हूं लेकिन मैं आपके माध्यम से माननीय मंत्री महोदय से यह कहना चाहूंगा कि इन्होंने अपने उत्तर में यह बात स्पष्ट लिखी है कि मवेशियों की जो बीमारी होती है, उसको चिन्हित किया जाता है तो मैं उनसे जानना चाहता हूं कि बीमारी को किस आधार पर चिन्हित किया जाता है?

श्री सभापति: ठीक है, इसका आधार क्या है, बताइए।

श्री गिरिराज सिंह: महोदय, रोगों को चिन्हित करके राज्य सरकार जब हमारे पास भेजती है, तो उसमें जो गंभीर रोग होते हैं, उनके इलाज के लिए हम अनुमोदन करते हैं, जैसे अभी हमने किया है। अभी एफएमडी, खुरपका और ब्रूसेलोसिस के लिए साढ़े 13 हज़ार करोड़ रुपए का अनुमोदन Central Sector Scheme के रूप में किया गया है। पहले स्टेट और केन्द्र का 60:40 का ratio होता था। इस प्रकार राज्य सरकार जिस प्रकार से रोगों को चिन्हित करके भेजती है, उसके बाद हम उस पर विचार करते हैं।

Irregularities in VIP quota tickets in Railways

*11. DR. ANIL AGRAWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have noticed some irregularities or received some complaints regarding VIP quota tickets in Railways;

(b) if so, the details thereof;

(c) whether Railways have initiated any enquiry regarding the same;

(d) if so, the details thereof; and

(e) the steps taken by Railways to check the recurrence of such irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNABASAPPA): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (d) On order to meet the urgent travel requirements of High Official Requisition (HOR) holders, which includes Central Government Ministers, Judges of Hon' ble Supreme Court/High Courts of various States, Members of Parliament and other emergent demands, who are on the waiting list, a limited number of berths/seats have been earmarked as Emergency Quota (EQ) in different trains and in different classes. The quota is released by the Railways in accordance with the priority as per warrant of precedence and well established practice being followed since long. At the time of allotment of berths/seats, Emergency Quota is first allotted for self travel of HOR holders/Members of Parliament, etc., strictly as per their *inter-se* seniority in warrant of precedence. Thereafter, other requisitions received from various quarters are considered and the remaining quota is released taking into account various factors like official status of passengers travelling, nature of urgency like travelling on Government duty, bereavement in the family, sickness, job interview, etc. The unutilised EQ gets released to RAC (Reservation Against Cancellation)/ Waiting list passengers at the time of preparation of first reservation charts.

Some instances of attempts to get accommodation released out of Emergency Quota on the authority of fake letter heads of high dignitaries and some Railway Officers have come to notice. As reservation staff remains alert for such letters during peak rush periods, the genuineness of these letters are checked. When it is confirmed that these are fake, no accommodation is released on such requests. Recently a case has also been registered against one suspected tout by Railway Protection Force (RPF) Wadala Road, Mumbai Division, Central Railway under Section 143 of Railways Act., 1989. Two accused have been arrested in this case.

(e) With a view to prevent malpractices, reservation requests received from various quarters for release of accommodation out of Emergency Quota are checked from time to time and in case where there is a doubt about the genuineness of the request/letter, the position is checked up by speaking to the concerned person on phone. Instructions on this account which already exist are reiterated from time to time. Further, when there is gap in demand and supply of reserved accommodation, particularly during peak rush periods, efforts are made to bridge this gap by planning holiday special trains during the peak rush

periods, putting on extra coaches to meet the day-to-day requirements and increasing the number of coaches on permanent basis in those trains which have high demand and patronage. Moreover, random checks are conducted in association with Vigilance Organisation. If any Railway official is found involved in any irregularity, the official is taken up severely. The process of checks and tightening of procedures is a continuous activity and is closely monitored.

Regular intelligence against such touts and continuous drives against touting elements have been taken up by Railway Protection Force. In addition, on 02.11.2018, an All India drive against touting was conducted in 110 cities of the country whereas 185 touts have been booked and tickets worth ₹ 35.68 Lakh have been forfeited with deactivation of more than 1200 fake User IDs with the help of IRCTC.

Further, in the second raid conducted against touting elements across 205 cities all over India on 13.06.2019, 387 touts have been arrested with forfeiture of tickets worth ₹ 36.92 lakhs. Deactivation of 2564 fake User IDs has been advised to IRCTC.

All the arrested accused have been produced before the Court of Law. Irregularity or misuse of VIP quota are dealt as per extant legal provisions.

डा. अनिल अग्रवाल: महोदय, माननीय मंत्री जी ने रेलवे इन्क्वायरी का जो सिस्टम बताया है और जो उत्तर दिया गया है, उससे मैं partially संतुष्ट हूं, लेकिन रेलवे द्वारा जो Zonal और Divisional Committees बनायी जाती हैं, यदि उनके सदस्यों का दायित्व बढ़ाकर उनको भी इस सिस्टम में involve कर लिया जाए तो उसके बेहतर परिणाम होंगे।

SHRI ANGADI SURESH CHANNABASAPPA: Mr. Chairman, Sir, it is usually bound to happen because of Railways. We will examine it and give the answer to the hon. Member.

डा. अनिल अग्रवाल: मेरा दूसरा supplementary question यह है कि अगर Zonal और Divisional Committees की मीटिंग्स regular हों तो उसके बेहतर परिणाम आ सकते हैं। वर्तमान में Zonal और Divisional Committees की मीटिंग्स regular basis पर नहीं हो रही हैं।

श्री सभापति: यह एक सुझाव है।

SHRI ANGADI SURESH CHANNABASAPPA: Sir, they have been meeting regularly but if there is any specific case, I request the hon. Member to bring it to my notice. I will look into the issue and inform the hon. Member.

श्री जावेद अली खान: माननीय सभापति जी, अभी 24 मई को संसद सदस्यों के रिज़र्वेशन के लिए IRCTC की तरफ से एक यूज़र आईडी और पासवर्ड जारी किया गया था, लेकिन वह आज तक नहीं

चला है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि उसकी क्या स्थिति है और वह कब तक चल जाएगा?

† **جناب جاوید علی خان :** مانئے سبھا پتی جی، ابھی 24 مئی کو سنسد سدسئیوں کے رزرویشن کے لئے آئی-آر-سی-ٹی-سی- کی طرف سے ایک یوزر آئی-ڈی- اور پاس-ورڈ جاری کیا گیا تھا، لیکن وہ آج تک نہیں چلا ہے- میں مانئے منتری جی سے پوچھنا چاہتا ہوں کہ اس کی کیا استھی ہے اور وہ کب تک چل جائے گا؟

SHRI ANGADI SURESH CHANNABASAPPA: Sir, the hon. Member has taken interest in raising this issue. But, I wish to submit, though it does not fall within the purview of the main question, that I will make inquiry with the concerned officials and send him a detailed reply.

राजस्थान में प्रस्तावित रेल परियोजनाएं

*12. **श्री राम नारायण डूडी**: क्या **रेल** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मंत्रालय राजस्थान के लिए कुछ महत्वपूर्ण रेल परियोजनाओं जैसे, पूर्व में यथा प्रस्तावित पीपाड़ रोड रेलवे स्टेशन से वाया भोपालगढ़ आसोप से होते हुए नागौर, पूर्व में यथाप्रस्तावित बिलाड़ा से बर रेल लाइन और मेडता रोड़ से वाया मेड़ता शहर और पुष्कर होते हुए अजमेर तक नई रेल लाइनों पर विचार कर रहा है या इस संबंध में कोई प्रस्ताव किया है;

(ख) यदि हां, तो इन परियोजनाओं को कब तक पूरा कर लिया जाएगा; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री अंगादि सुरेश चन्नाबासप्पा): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) से (ग) जी हां। रेल मंत्रालय ने 2014-15 से 12 नई लाइन, आमान परिवर्तन और दोहरीकरण परियोजनाएं शामिल की हैं, जो अंशत:/पूर्णत: राजस्थान राज्य में पड़ती हैं। इस समय, 42820 करोड़ रु. की लागत वाली 11 नई लाइन, 06 आमान परिवर्तन और 13 दोहरीकरण परियोजनाएं निष्पादन/स्वीकृति के विभिन्न चरणों में हैं।

(i) **भोपालगढ़, आसोप के रास्ते पीपाड़ रोड रेलवे स्टेशन से नागौर तक नई रेल लाइन (96 कि.मी.)**: पीपाड़ रोड़-भोपालगढ़-शंकवास-नागौर तक नई बड़ी लाइन के लिए सर्वेक्षण 2014-15 में पूरा किया गया है। सर्वेक्षण रिपोर्ट के अनुसार, 9.46% ऋणात्मक दर के प्रतिफल सहित इसकी लागत 293 करोड़ रुपए आंकी गई थी। परियोजना के वित्तीय दृष्टि से अलाभप्रद होने के कारण, इसे आगे नहीं बढ़ाया जा सका।

†Transliteration in Urdu script.